

From:

Ram Sharma,
Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.
To,

File No. XXII(6)/NJA/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

1. **Sri Om Prakash Pandey No.-I**, Principal District & Sessions Judge, Pakur,
2. **Sri Vishnu Kant Sahay**, Principal District & Sessions Judge, Latehar,
3. **Sri Rajendra Kumar Jumnani**, Principal District & Sessions Judge, Lohardaga,
4. **Sri Basant Kumar Goswami**, Principal District & Sessions Judge, Dhanbad,
5. **Sri Manoranjan Kavi**, Principal District & Sessions Judge, Chaibasa,
6. **Sri Jai Prakash Narayan Pandey**, Principal District & Sessions Judge, Deoghar,
7. **Sri Manoj Prasad**, Principal District & Sessions Judge, Jamshedpur,
8. **Sri Mohammad Shakir**, Principal District & Sessions Judge, Bokaro,
9. **Sri Pradeep Kumar Chourasia**, Principal District & Sessions Judge, Jamtara,
10. **Sri Yogeshwar Mani**, Principal District & Sessions Judge, Garhwa,
11. **Sri Dharmendra Kumar Singh**, Chief Judicial Magistrate, Ramgarh,
12. **Sri Taufique Ahmed**, Chief Judicial Magistrate, Latehar,
13. **Ms. Kusum Kumari**, Chief Judicial Magistrate, Gumla,
14. **Sri Shekhar Kumar**, Chief Judicial Magistrate, Koderma,
15. **Sri Sanjay Kumar Singh No. III**, Chief Judicial Magistrate, Godda,
16. **Md. Faheem Kirmani**, Chief Judicial Magistrate, Ranchi,
17. **Sri Manoj Kumar Sharma**, Chief Judicial Magistrate, Jamshedpur,
18. **Sri Arjun Saw**, Chief Judicial Magistrate, Dhanbad,
19. **Sri Manoranjan Kumar No. II**, Chief Judicial Magistrate, Bokaro &
20. **Sri Kamal Ranjan**, Chief Judicial Magistrate, Deoghar.

Sub.-: Regarding nomination for attending East Zone-I “Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities” scheduled to be held on 21st & 22nd December, 2019 at Odisha Judicial Academy, Cuttack.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending East Zone-I “Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities” scheduled to be held on 21st & 22nd December, 2019 at Odisha Judicial Academy, Cuttack with a direction to furnish the necessary details in the templates as provided by the NJA, Bhopal (copy enclosed).

Further, you are requested to email the compiled details in the templates to the email of the Programme Coordinators – Ms. Paiker Nasir (paiker.nasir@nja.gov.in) and Mr. Yogesh Pratap Singh (yogesh.nja@gmail.com) latest by 30.11.2019.

Accordingly, you are accorded necessary permission to attend the said programme at Odisha Judicial Academy, Cuttack.

This is for your information and needful.

Encl.- As above.

Yours faithfully,

Sd/- **Ram Sharma**

Registrar (Administration) I/c.

Memo No. 4284 /Apptt.

Dated Ranchi the Nov 20, 2019

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462044 (M.P.) for information and needful with reference to the letter No. NJA/Dir/P-1195/2019/4199 dated 25.10.2019 / the Registrar (Administration), National Judicial Academy, Bhopal for information and needful with reference to the letter No. NJA/Reg.(Admn)/P-1195/2019/4252 dated 03.11.2019 / the Principal District & Sessions Judges, Bokaro, Deoghar, Dhanbad, Godda, Gumla, Jamshedpur, Koderma, Latehar, Ramgarh & the Judicial Commissioner, Ranchi for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court’s website.

Ram Sharma
20.11.19

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Ram Sharma,
Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. **Sri Ambuj Nath,**
Registrar General, High Court of Jharkhand, Ranchi,
2. **Sri Akhil Kumar,**
Registrar (Establishment), High Court of Jharkhand, Ranchi

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Accordingly, you are accorded necessary permission to attend the said programme at Odisha Judicial Academy, Cuttack.

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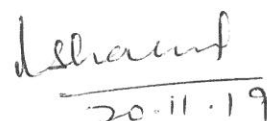
Encl.:- As above.

Yours faithfully,
Sd/- **Ram Sharma**
Registrar (Administration) I/c.

Memo No. 4286 /Apptt.

Dated Ranchi the Nov 20, 2019

Copy forwarded to the Director, National Judicial Academy, Bhadrabada Road, P.O. – Suraj Nagar, Bhopal – 462044 (M.P.) for information and needful with reference to the letter No. NJA/Dir/P-1195/2019/4199 dated 25.10.2019 / the Registrar (Administration), National Judicial Academy, Bhopal for information and needful with reference to the letter No. NJA/Reg.(Admn)/P-1195/2019/4252 dated 03.11.2019 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court’s website / Deputy Registrar (Protocol) I/c. / Section Officers, Protocol & Accounts General, High Court of Jharkhand, Ranchi for information and needful.


20.11.19

Registrar (Administration) I/c.